Bombay, for the year 1978-79 along with Audited Accounts.

(ii) Review (Hindi and English versions) by the Government on the working of Federation for the year 1978-79.

(iii) A statement (Hindi and English versions) showing reasos for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-1066/80.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1977-78 Part II (Administration and Finance).

(ii) A statement Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-1067/80.]

(6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1976-77.

 (ii) Annual Report of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-1068/80.]

AUDITED ACCOUNTS OF CENTRAL INSTI-TUTE OF HIGHER TIBETAN STUDIES FOR 1978-79, AUDITED ACCOUNTS OF NA-TIONAL BOOK TRUST, INDIA, NEW DELHI FOR 1978-79 AND A STATEMENT FOR DELAY, ANNUAL REPORT OF REGIONAL ENGINEERING COLLEGE, ROURKELA FOR 1978-79.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): I beg to lay on the Table:

(1) A copy of the Audited Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1978-79. [Placed in Library. See No. LT-1069/80.]

(2) (i) A copy of the Audited Accounts (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 79.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-1070/80.]

(3) A copy of the Annual Report (Hindi*** version) of the Regional Engineering College Rourkela, for the year 1978-79. [Placed in Lib. rary. See No. LT-1071/80.]

MR. SPEAKER: Calling Attention Motion Shri Faleiro. (Interruptions).

SHRI JYOTIRMOY BOSU (Diamond Harbour): I gave a motion under rules 222 and 223 against the District Magistrate, Meerut, for not complying with the rules covering the arrest of Mr. Rasheed Masood. If he has apologised, you should read it out on the floor of the House. We will be generous to accept that apology. But it cannot be hushed up like that.

(Interruptions)

^{***}English version of the Report was laid on the Table on 28th March, 1980.